

Sl.No.	Name of State Government/Organisation/Individual
23.	Shri Husain Dalwai, MP (Rajya Sabha).
24.	Government of Punjab.
25.	Shri Jitendra Chaudhury, MP (Lok Sabha).
26.	Regional Office (South Zone), MoEF&CC, Bangalore.
27.	Government of Mizoram.
28.	Shri Prasad Khale, Conservation Action Trust, Mumbai.
29.	Government of Uttarakhand.

Status of implementation of MGNREGA

*192. SHRI MANAS RANJAN BHUNIA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the implementation of MGNREGA is successfully progressing in different States, if so, the number of families which got 100 days job in the country;

(b) the number of families which got 100 days job, in West Bengal; and

(c) the name of the State which secured first position in MGNREGA in terms of utilisation of fund and man-days creation?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR): (a) Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven scheme. As per Management Information System (MIS), 29.56 lakh families completed 100 days of employment under MGNREGA in the country during the FY 2017-18.

(b) 5.58 lakh families completed 100 days of employment under MGNREGA in West Bengal during the FY 2017-18.

(c) As per MIS, highest persondays generation and highest expenditure have been reported in West Bengal under MGNREGA during the FY 2017-18.

Construction of Road over Bridges

†193. SHRI RAM VICHAR NETAM: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the number of cases pending with Government as regard to construction of Road over Bridges on National Highways in the State of Chhattisgarh;

† Original notice of the question was received in Hindi.